- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.517/04]
- III. Memorandum of Understanding between the Government of India (Ministry of Defence, Department of Defence Production) and the Bharat Dynamics Limited for the year 2004-2005, [Placed in Library. See No. L.T.522/04]
- IV. Memorandum of Understanding between the Government of India (Ministry of Defence, Department of Defence Production) and the Hindustan Aeronautics Limited for the year 2004-2005. [Placed in Library. See No. L.T.521/04]
- V. Memorandum of Understanding between the Government of India (Ministry of Defence, Department of Defence Production) and the Bharat Electronics Limited for the year 2004-2005. [Placed in Library. See No.L.T.638/04]

## Notification of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): Sir, I lay on the Table, under section 15 of the Repatriation of Prisoners Act, 2003, a copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. 505 (E) dated the 9<sup>th</sup> August, 2004, publishing the Repatriation of Prisoners Rules, 2004. [Placed in Library. See No. L.T.577/04]

## Report and Accounts (2002-2003) of the British India Corporation Ltd., Kanpur and its subsidiary Companies and related papers

THE MINISTER OF TEXTILES (SHRI SHANKARSINH VAGHELA): I lay on the Table -

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956: -
  - (a) Eighty-third Annual Report and Accounts of the British India Corporation Limited (BIC), Kanpur and its subsidiary companies, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.